

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.170/00290/2020  
IN  
ORIGINAL APPLICATION NO.170/00378/2020**

**DATED THIS THE 26<sup>th</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri.M.V.Chandrakanth, K.A.S.  
S/o. Late Venkatashami  
Aged about 53 years  
Working as General Manager  
Karnataka Food and  
Civil Supplies Corporation Limited  
No.16/1, Tank Bund Area  
Millers Road, Vasanth Nagar  
Bangalore – 560 052.

....Applicant

(By Advocate Sri Satish K – through video conference)

Vs.

1. Union of India  
Represented by its Principal Secretary  
Department of Personnel and Training  
Central Secretariat, North Block  
New Delhi-110 001.

2. Union Public Service Commission  
Represented by its Secretary  
Dholpur House, Shahjahan Road  
Delhi - 110 069.

3. The State of Karnataka  
Represented by its Chief Secretary  
Vidhana Soudha, Bangalore – 560 001.

4. The State of Karnataka  
Represented by its Principal Secretary  
Department of Personnel Administration and Reforms  
Vidhana Soudha, Bangalore – 560 001.

5. Sri.P.R.Shivaprasad  
S/o. M.V.Ramanna  
Aged about 47 years  
Working as Commissioner  
Karnataka State Slum Development Board  
Sheshadripuram  
Bangalore-560 020.

6. Sri.Jayavibhava Swamy, K.A.S.  
S/o Late C.M.Yareseeme  
Age about 55 years  
Working as Chief Executive Officer  
Karnataka State Khadi and Village Industries Board  
Khadi Bhavan, No.10, Jasma Bhavan Road  
Vasanth Nagar, Bangalore – 560 052. ...Respondents

(By Advocates Shri M.V.Rao for R1, Shri M.Rajakumar for R2, Shri M.V.Ramesh  
Jois for R3 & 4 and Shri Basavaraj V Sabarad for R5 & 6 – through video  
conference)

### **ORDER (ORAL)**

#### **PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, Shri Basavaraj V Sabarad, learned  
counsel representing respondents No.5 & 6 wishes to withdraw the  
MA.No.290/2020 with liberty to file fresh one with better particulars.

2. Accordingly, the MA.No.290/2020 is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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